

has been decided to introduce Cash and Carry system under which coal supplies to power houses are to be made only against advance payment.

Medical Facilities to Coal mines workers

2259. SHRI SHIVRAJ SINGH CHAUHAN: Will the Minister of COAL be pleased to state :

(a) The number of workers working in Chhindwara Coal mines of Madhya Pradesh : and

(b) the steps taken by the Government to Provide proper health and medical facilities to them so far?

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI AJIT PANJA) :
(a) 25,726 workers are working in Chhindwara Coal Mines of Madhya Pradesh .

(b) There are three well equipped hospitals with 335 beds and 21 dispensaries to provide medical facilities to the workers. Serious cases are referred outside where necessary.

[English]

Medical check up of Coal Mines Workers

2260. SHRI TARA CHAND KHANDELWAL : Will the Minister of COAL be pleased to state:

(a) Whether the workers of the coal mines undergo regular medical check up on rotational basis ;

(b) Whether the medical centres attached with mine have regular Physicians and surgeons for check up;

(c) if not , the reasons therefor : and

(d) the steps taken by the Government to remedy the situation?

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI AJIT PANJA) :
(a) to (d) Every worker is subjected to a thorough medical check up at the time of initial appointment. Thereafter he undergoes periodical medical check up once in a block of 5years . Coal India Limited and all the subsidiary companies have proper facilities for medical check up at all the regional Hospitals including the services of specialists where necessary.

During the last meeting of the Consultative Committee held on 10. 2. 93 it was decided to introduce health card with photograph for each miner for recording the compulsory rotational health check every three months.

Medical termination of pregnancy Cases

2261. SHRI SEYED SHAHABUDDIN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government or any autonomous Government body or Government - aided voluntary organisation has made any study about the incidence of medical termination of pregnancy in the country:

(b) if so, the general conclusions of the survey; and

(c) the steps taken or contemplated by the Government to meet the situation?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND) : (a) A study on illegal abortions in five states of U.P. , Rajasthan , Orissa,

Haryana and Tamil Nadu was conducted by the Indian Council of Medical Research (ICMR)

(b) The study showed that the extent of illegal abortion in comparison to legal abortion was high and awareness about MTP services was low.

(c) Funds have been provided to the State Governments for training of Medical Officers and purchase of MTP suction Apparatus at the Primary Health Centres; MTP Suction Apparatus are also being supplied to some medical Colleges and district hospitals with WHO Assistance.

[Translation]

Rape of Minors in U.P.

2262. SHRI SURESHANAND SWAMI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) The number of cases of rape of minors reported in Uttar Pradesh during the last six months;

(b) the number of persons arrested in this connection;

(c) whether some Policemen have been found involved in some of these cases;

(d) if so, the action taken against them; and

(e) the steps taken / being taken to check such in the state?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS: (SHRI RAJESH PILOT): (a) to (e). The registration, investigation, detection and prevention of crimes including rape of minors is the responsibility of the State Government. Police

being a State subject, action against guilty persons including police personnel is to be taken by the State Government. The number of cases of rape of minors reported in Uttar Pradesh and persons arrested in this connection during the last six months is not available with the Central Government.

[English]

Pollution Control Scheme in SAIL

2263. SHRI KODIKKUNILL SURESH: Will the Minister of STEEL be pleased to state:

(a) whether the Steel Authority of India Limited Propose to introduce a scheme regarding pollution control in its plants; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI SONTOSH MOHAN DEV): (a) Yes, Sir.

(b) A full fledged Environment Management Division at SAIL'S Corporate Office, New Delhi and Environment Control Departments at its units / plants have been developed and are functioning. Over the past 3-4 years, a large number of pollution control measures have been taken at various plants of SAIL by which the ambient air quality around plants and effluent discharges from plants are generally within the norms, except in some areas, for which a comprehensive pollution control action plan has been drawn up and is under implementation.

Committee on Working of ONGC

2264. SHRI V. SREENIVASA PRASAD: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Government have con-